

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No.:RA-14026(11)/4/2020-CERC

Dated: 27th March, 2023

NOTIFICATION

The Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2020 (hereinafter referred as "RE Tariff Regulations, 2020") were applicable for the period 1st July 2020 to 31st March 2023.

In pursuance of clause (2) of Regulation 1 of the RE Tariff Regulations, 2020, the Commission extends the period of applicability of the said regulations till 30th September, 2023 or such other date as may be specified by the Commission through a separate order.

Sd/-

(Harpreet Singh Pruthi)

Secretary